lakhs by the Planning Commission in November, 1970 and was scheduled to be completed in a period of three years. However, this project is now anticipated to be substantially completed by the end of Sixth Plan. An expenditure of Rs. 501 lakhs is likely to be incurred upto March, 1982 against latest estimated cost of Rs. 1419 lakhs. The outlay approved for the Sixth Plan for this project is Rs. 1065 lakhs.

- (b) The revised estimate indicating therein changes/variations/alterations made in the project by the Government of Maharashtra has not been received at the Centre so far.
 - (c) Does not arise.

Plans and proposal to set up family size and Community size Biogas Plants in Rural India

1236. SHRI S. M. KRISHNA: Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether Government have definite plans and proposals to set up family-size and community-size bio-gas plants in rural India in a bid to solve energy crisis in rural areas;
- (b) if so, what is the nature of these plans and proposals; and
- (c) what progress has since been made during the first two years of the Sixth Plan period?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOP-MENT (SHRI R. V. SWAMI-NATHAN): (a) Yes, Sir.

(a) Ministry of Ariculture has sanctioned a Central Sector Scheme entitled "National Project for Biogas Development" with an outlay of Rs. 50 crores envisaging a target of

setting up of 400,000 biogas units (family-size) during the remaining period of the Sixth Plan.

Commission for Additional Sources of Energy has launched a programme of setting up 30 Demonstration - cum - Experimental Community Biogas Plants with the objective of evolving a viable technoeconomic and management methodology for operating such plants.

(c) National Project for Biogas Development has been sanctioned from 1981-82. During the current year, so far about 9500 biogas units have been set up in the country.

Eight Demonstration-cum-Experimental Community Biogas Plants have been completed so far

Allotment of Government Accommodation in Delhi

1237. SHRI MANGAL RAM PREMI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to SQ. 1034 on 4 May, 1981 regarding Government accommodation in Delhi and state:

- (a) whether the information asked for by way of supplementary has since been collected;
- (b) whether details of the Crash Programme to liquidate the waiting list will be indicated and the progress made therein so far;
- (c) whether the waiting list of type 'B' has since been cleared as assured:
- (d) the number of employees waiting for the allotment of Type 'C' accommodation, since when and when it is likely to be liquidated together with priority date of the last allottee; and

(e) when the allotment is likely to start on the applications invited recently?

THE MINISTER OF PARLIA-MENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir. We have already sought extension of time for laying the requisite information on the Table of the House upto 4-5-1982.

- (b) A statement giving the targets fixed for the VI Plan and the progress made is appended.
- (c) No such assurance was given. It was only indicated that on completion of Crash Programme the waiting period for Govt. accommodation would be reduced. This position is confirmed.
- (d) 4151 employees are waiting for type 'C' accommodation as on 31-1-82. Priority date covered on 18-2-82 is 3-2-1964. Due to financial constraint, Govt. is not in a position to meet full demand. the completion of Crash Programme of construction of quarters the waiting period on type 'C' will be reduced to that extent.
- (e) New allotment year is to commence from the 1st April, 1982.

Statement

1.	Α	Total sanctioned in Alth Plan VIth Plan 3661	4 Achieved 1980-81	Likely achievement in 1981-82	1982-83
 3. 4. Tota	B C E	3661 9589 120	72 2447 — 2687	1160 1517 — 2845	1480 2345 ————————————————————————————————————

Crash Pi	rogramme	amme		
270	243	_		
1531	1387	144		
1089	599	32		
72		5 6		
184	_	-		
3146	2229	232		
	270 1531 1089 72 1 184	270 243 1531 1387 1089 599 72 — 1 184 —	1531 1387 144 1089 599 32 72 — 5 6 1 184 — —	

Decline of Agro-service Centres

- 1238. SIIRI B.D. SINGH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that a large number of agro-service centres in the country are in a bad shape and that more than 500 such centres have been closed down while many are on the verge of bankruptcy; and
- (b) if so, details thereof stating the reasons therefor and the steps taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOP-(SHRI R.V. MENT SWAMI-NATHAN): (a) As per the survey conducted by the Central Govrenment Training Centres at Budni and Hissar in the year 1977 covering the States of Assam, Bihar, Haryana, J & K, Punjab, Rajasthan, Uttar Pradesh, West Bengal, Madhya Pradesh, Tamil Nadu, Kerala and Karnataka, 75% of the agro-service centres were operating on profit and 25 % alone as not doing well. Subsequent survey carried out by the Tractor Training Centre, Hissar in 1978 rèvealed that 67 50% service centres on an average were running on profit whereas 19.8% were working on loss. The remaining 12.7% did not report their financial benefits. As on 31st March. 1981 508 out of 3206 centres (i.e. 15.8%) have closed down. Government, however, have no information to lead to the conclusion